

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**  
**(The Secretariat, Committee For Designation of Senior Advocates)**

**NOTICE**

No. 847

Dated: 16/10/2019

**Subject: Regarding designation of Senior Advocates.**

Pursuant to applications/recommendations received by this Secretariat for designation of Senior Advocates, after preliminary scrutiny, the applications/recommendations as per the table below have been found to be complete.

S. No.	Name of the Advocate
1.	Shri Javed Iqbal Wani
2.	Shri Chander Mohan Koul
3.	Shri Javed Ahmad Kawoosa
4.	Shri Rajiv Jain
5.	Shri Gagan Basotra
6.	Shri Wasim Sadiq Nargal
7.	Shri Poshker Nath Goja
8.	Shri Mohammad Yousuf Bhat
9.	Shri Shabir Ahmad Naik
10.	Shri Abhinav Sharma
11.	Shri Rohit Kapoor
12.	Mrs. Moksha Kazmi
13.	Shri Pranav Kohli
14.	Shri Dinesh Singh Chauhan
15.	Mrs. Seema Shekher
16.	Shri Mohammad Altaf Haqani
17.	Shri Mohammad Usman Salaria
18.	Shri Nazir Ahmad Beigh
19.	Shri Showkat Ahmad Makroo
20.	Shri Om Parkash Thakur
21.	Shri Anil Bhan
22.	Shri Mohsin Qadri

In terms of Rule 3(v) of the "Criteria For Designating Senior Advocates, 2018" issued by the High Court of Jammu & Kashmir vide notification no. 33 dated 25<sup>th</sup> April 2018, suggestions/views are sought from other stakeholders as regards proposed designation of aforementioned Advocates as Senior Advocates.

Suggestions/views must reach this Secretariat latest by 23<sup>rd</sup> October 2019, whereafter the applications/recommendations would be placed before the Committee in terms of Rule 3 (vi) of the aforesaid rules.

*16/10/2019*  
**Rajeev Gupta**  
**(Director, J&K State Judicial Academy)**  
**Secretary,**

**Committee for Designation of Senior Advocates**

**COPY TO:**

*No-18825-89/LP* *DA 16/10/2019* *16-10-19*

1. Registrar General, High Court of J&K.
  2. Pr. Secretary to Hon'ble the Chief Justice.
  3. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
  4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
  5. Shri D. C. Raina, Advocate General.
  6. Shri Reyaz Ahmad Jan, Sr. Advocate.  
..... for information.
  7. Registrar Judicial, High Court wing Jammu/Srinagar, with a request to display the notice on the notice board.
  8. All the Principal District & Sessions Judges, with a request to display the notice on the notice board.
  9. The Secretaries of all State Bar Councils.
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10. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the Notice Board of the Association.
  11. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.

*16/10/2019*  
**Secretary,**  
**Committee for Designation of Senior Advocates**

*16-10-19*